

(19)

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 21/08/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/116/(IB)/2017
NAME OF THE PETITIONER(S) : AMALAGAMATIONS REPCO LTD
NAME OF THE RESPONDENT(S) : VISUWAM AUTO SPARES PVT LTD
UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

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|----|---------------------------------------|-------------------------|-------------------|
| 1. | R. VIDHYA SHANKAR | ADV FOR RESPONDENT | R. Vidhya Shankar |
| 2. | A. Vidya
For M/s. King & Partridge | Counsel for Petitioner. | A. Vidya |

ORDER

Counsel representing both the parties are present. Counsel for petitioner stated that orders have been passed in the Division Bench in another matter wherein this respondent is a party, declaring moratorium and admitted the application u/s 9 of IB Code, 2016. Time extended at request for hearing the matter. Put up on 31.08.2017 at 10.30 A.M.

-sd-
(K. Anantha Padmanabha Swamy)
Member (Judicial)

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